

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH  
COURT III

3. C.P.(IB)-520(MB)/2020

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.02.2020**

NAME OF THE PARTIES:-Steel Investments Pvt. Ltd.

V/s

Rajesh Estates and Nirman Pvt. Ltd.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Counsel for the petitioner is present. No representation for the respondent.

Counsel for the Petitioner is directed to take out a notice clearly indicating the next date of hearing to the other side and file proof of service. List this matter on 03.03.2020.

Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)  
/RS/

Sd/-  
BHASKARA PANTULA MOHAN  
Member (Judicial)